

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: STATE JUDICIAL SERVICE - District and Sessions Judges - Sri D.Venkata Ramana, District and Sessions Judge, working on Other Duty as Devasthanam Law Officer, Tirumala Tirupati Devasthanam, Tirupati, Chittoor District is recalled to State Judicial Service - ORDERS - ISSUED.

- READ: 1. G.O.Rt.No.289, Law (L.A & J - SC.F) Department, dated 13.10.2015.
2. High Court's Proceedings Roc.No.5720/2013-B.Spl., dated 14.10.2015.

ORDER ROC.NO.5720/2013-B.SPL., DATED:20.04.2017.

The High Court is pleased to pass the following order:-

Sri D.Venkata Ramana, District and Sessions Judge, working on Other Duty as Devasthanam Law Officer, Tirumala Tirupati Devasthanam, Tirupati, Chittoor District, is recalled to State Judicial Service and posted as X Addl. District and Sessions Judge, Gurazala, Guntur District (Post kept vacant).

Sri D.Venkata Ramana, will get himself relieved from his present post and proceed to his new station. He shall take charge of his post from XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District.

NOTE: The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 20/4

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)

5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Executive Officer, Tirumala Tirupati Devasthanam, Tirupati, Chittoor District.
10. The Devasthanam Law Officer, Tirumala Tirupati Devasthanam, Tirupati, Chittoor District.
11. The Prl. District and Sessions Judge, Guntur.
12. The I Addl. District and Sessions Judge, Guntur.
13. The X Addl. District and Sessions Judge, Gurazala, Guntur District.
14. The XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District.
15. The District Treasury Officer, Guntur.
16. The Sub Treasury Officer, Narsaraopet, Guntur District.

17. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.